

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH**

LOK SABHA

**UNSTARRED QUESTION NO. 5271
(TO BE ANSWERED ON 05.04.2017)
SHUTTING DOWN OF CSIR-TECH.**

**5271. SHRI J.C. DIVAKAR REDDY:
SHRIMATI KOTHAPALLI GEETHA:**

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether CSIR Pvt. Tech. Ltd. (CSIR-Tech.) has been shut down;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) whether commercialisation of scientific R&D is taking place in India;
and**
- (d) if so, the details thereof and the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR SCIENCE AND TECHNOLOGY AND EARTH SCIENCES
(SHRI Y.S. CHOWDARY)**

(a)&(b) Yes, Madam. CSIR Tech. Pvt. Ltd. (CTPL) was an independent company governed by its Board of Directors. The company had operated from its registered office in Pune. The primary objective of CTPL was to commercialise Science & Technology based technologies and Intellectual Property Rights (IPR) through creation of spin-offs and start-ups and licensing IP and technologies to industries, especially that of CSIR. Although it has been in existence for over 5 years, its performance was dismal, despite CSIR making its IPR and technologies available to CTPL and providing unimpeded access to its laboratories. Further, CTPL could not create, promote or nurture any Start Up or Spin Off through equity holding, which was one of the primary goals. In view of its dismal performance, CTPL was shut down as per decision of its Board of Directors.

(c)&(d) Yes, Madam. The Business Development entities of the constituent laboratories of CSIR are involved in the technology transfer and commercialisation. CSIR has licensed 13.33% of its patents and about 425 technologies have been commercialised during the last three years.
